

*(Interruptions)*

*[Translation]*

DR. LAXMINARAYAN PANDEY (Mandsaur) : Mr. Deputy Speaker, Sir, I want to bring to your notice how Shri Prahlad Singh, M.P. from Seoni was arbitrarily arrested and detained in the Jabalpur jail by the Collector and the S.P. when he was proceeding to attend the session here. We have not been apprised about this development this incident needs to be probed where a member of Parliament has been illtreated and put behind the bars, this treatment with a public representative is highly improper.

*[English]*

MR. DEPUTY SPEAKER : I have called Shri Manoranjan Bhakta

*(Interruptions)*

*[Translation]*

SHRI MANORANJAN BHAKTA (Andaman and Nicobar Islands) : Fall in power generation in Andaman and Nicobar Islands has caused resentment in all the villages of the State. The Government of the State had sought permission of the Central Electricity Authority and the Energy Ministry to purchase diesel generating sets but it was not granted. The steep fall in power generation there has created problems for the students and affected the production of small scale industry in Andaman and Nicobar Islands. Power is generated through diesel generating sets and permission should be granted to purchase more sets to augment power generation.

Besides, work on Kalpam power project has not yet started. The Ministry of Environment has sanctioned only half the amount and the rest is still pending. I would request the Minister of Environment, who is present here, to give clearance to the Kalpam Hydro Electric Project at the earliest so that work on the project may start immediately. It is a Union Territory and a remote area. The hon. Minister must pay special attention to it and sanction the necessary amount.

MR. DEPUTY SPEAKER : Gupta ji, Dr. Laxminarayan Pandey has raised the issue of arrest and detention of Shri Prahlad Patel

*(Interruptions)*

DR. LAXMINARAYAN PANDEY : He has been detained in Jabalpur jail. He had informed the authorities that he was proceeding to Parliament to attend the session but in spite of it he was arrested. It is a question of privilege.

MR. DEPUTY SPEAKER : You may please call for the factual information in this respect

*(Interruptions)*

SHRI RAMASHRAYA PRASAD SINGH (Jahanabad) : Mr. Deputy Speaker, Sir, I want to draw your attention

to the allotment of L.P.G. distribution agency in my constituency, Jahanabad. This constituency comprises two Sub-Divisions viz. Masodhi, distt. Patna and Arawal, distt. Jahanabad. An application has been made for the allotment of L.P.G. distribution agency in Masodhi sub division, but because of procedural complication its sanction has been unduly delayed.

Sir, although Arawal sub division comprises 23 panchayats, still it has not been covered by the scheme for allotment of L.P.G. distribution agency. In Distt. Jahanabad there are other areas also viz. Ghosi, Kurtha, Karpi and Khidarsarai Police Station where L.P.G. distribution agencies should be allotted on priority basis but no action has been taken in this direction. These days L.P.G. has become an essential household item but steps have not been taken to allot L.P.G. distribution agencies in such divisions or densely populated areas.

There is only one L.P.G. distribution agency in the entire Jahanabad city against whom penal action has been recommended by the Consumer Court to the Ministry of Petroleum. But no action has been taken till date even though thousands of consumers have lodged complaints against him. The consumers from places as far away as 30-40 Kilometers come personally to collect the gas cylinders. In order to improve the L.P.G. distribution service, it is imperative to increase the number of L.P.G. agencies.

Action should, therefore, be taken to allot L.P.G. agencies in Masodhi Sub-division, Arawal Kurtha and PS. Kakor Khidasrai and Karpi.

MR. DEPUTY SPEAKER : Please do not read the statement and be brief.

SHRI RAMASHRAY PRASAD SINGH : Action should be taken against the L.P.G. distributor.

MR. DEPUTY SPEAKER : I will give you the chance and you should make your submission when permitted.

*[English]*

You will get a chance

*(Interruptions)*

MR. DEPUTY SPEAKER : This is not proper, please sit down.

*[Translation]*

SHRI ANANT KUMAR HEGDE (Kanara) : On the 10th, Dr. Chittaranjan was murdered there and the investigations handed over to CBI.

MR. DEPUTY SPEAKER : Where was the murder committed?

SHRI ANANT KUMAR HEGDE : Dr. Chittaranjan was murdered along with 230 other persons during the riots which broke out in Bhatkal, Karnataka in 1993. The same elements threatened to liquidate me in Delhi on 18-19th July.